

**CITY CIVIL AND SESSION COURT MUMBAI**

Sr.no.	Case no.	Name of parties	Next date	stage
<b>Hearing</b>				
1	ABA 645/20	Badruddin Sadruddin Manihar and others 4 Vs The State of Maharashtra BKC Police Stn		
2	ABA 637/20	Hitesh Ramanbhai Patel Vs The State of Maharashtra BKC Police Stn		
3	BA 1339/20 in SC 1331/19	Mayur Ashok Tayde Vs State of Maharashtra Mankhurd Police Station		
4	Cri. BA 1238 in SC 194/20	Shabaz Bakshi Shaikh - Applicant, Accused No. 1 Vs The State of Maharashtra - Mahim Police Station		
5	Bail Application in SC 194/20	Sujata Mukund Potdar Vs The State of Maharashtra - Mahim Police Station		
6	SC 579/11	The State Sakinaka P. Stn Vs Sunil Bishambarlal Chomal and one Other		
7	SC 571/17	The State Sakinaka Police Station Vs Gautam Nandkishor Allahabadia and Other		
8	Cri. Appl 20/18	Nilesh Janardan Thakur@MA-7- -18,BA-76-18-Apln.t Vs The State of Maharashtra-N. M. Joshi Marg P. Stn.-Respdtd.		
9	Cri.Appl 120/18	Umesh Ramkrishna Kute@MA-46- -18,BA-351-18-Aplnt. Vs The State of Maharashtra -Tardeo P. Stn.-Respdts.		
10	Cri. Appl 337/19	Santosh Babasaheb Kale @ MA 1037- 19 @ BA 944-19 - Applicant Vs The State of Maharashtra-Pant Nagar P. Stn.-Respdts.		
11	BA 1340/20	Avinash Anil Dethe - Applicant Vs The State of Maharashtra Tilak Nagar Police Station		
12	BA 1407/20	Deepak Ashok Salve Vs The State of Maharashtra Tilak Nagar Police Stn		

